

## RAJYA SABHA

Friday, the 9<sup>th</sup> February, 2024/20 Magha, 1945 (Saka)

*The House met at eleven of the clock,*

MR. CHAIRMAN *in the Chair.*

### PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table.

#### **Statement (2022) of discretionary out of turn allotments made in accordance with the guidelines issued by Directorate of Estates**

**आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री कौशल किशोर):** महोदय, मैं वर्ष 2022 में समाप्त हुए वर्ष के लिए एक कैलेंडर वर्ष में सामान्य पूल रिहायशी आवास के प्रत्येक टाइप में घटित होने वाली 5% रिक्तियों के लिए संपदा निदेशालय का.ज्ञा.सं.12035/2/97 पोल.॥ (भाग ॥) दिनांक 17 नवम्बर, 1997 द्वारा जारी किए गए दिशानिर्देशों के अनुसार की गई विवेकाधीन बिन बारी आवंटन के वार्षिक विवरण की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. L.T. 11291/17/24]

#### **Report and Accounts (2022-23) of WDRA, New Delhi and related papers**

**उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (साध्वी निरंजन ज्योति):** महोदय, मैं भांडागारण (विकास और विनियमन) अधिनियम, 2007 की धारा 39 की उप-धारा (3) और धारा 38 की उप-धारा (4) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूँ:-

- (a) Annual Report and Accounts of the Warehousing Development and Regulatory Authority (WDRA), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 11457/17/24]

#### **I. Notifications of the Ministry of Consumer Affairs, Food and Public Distribution**

#### **II. Reports and Accounts of NCCF, New Delhi for various years and related papers**

**उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री अश्विनी कुमार चौबे):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs), under sub-section (4) of Section 52 of the Legal Metrology Act, 2009:-

- (1) G.S.R. 640(E)., dated the 31st August, 2023, publishing the Legal Metrology (Packaged Commodities) (Amendment) Rules, 2023.
- (2) G.S.R. 714(E)., dated the 3rd October, 2023, publishing the Legal Metrology (Packaged Commodities) (Amendment) Rules, 2023.
- (3) G.S.R. 722(E)., dated the 6th October, 2023, publishing the Legal Metrology (Packaged Commodities) Amendment Rules, 2023.

[Placed in Library. For (1) to (3) See No. L.T. 11458/17/24]

(ii) A copy (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs) Notification No. S.O. 4128(E)., dated the 20th September, 2023, notifying the commencement of the provisions which relate to serial number 40 and the entries thereto in the Schedule to the Jan Vishwas (Amendment of Provisions) Act, 2023, relating to the Legal Metrology Act, 2009, with effect from 01.10.2023, issued under sub-section (2) of Section 1 of the Jan Vishwas (Amendment of Provisions) Act, 2023.

[Placed in Library. See No. L.T. 11459/17/24]

II. A copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Report and Accounts of the National Co-operative Consumers' Federation of India Limited (NCCF), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Co-operative Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11460/17/24]

- (ii) (a) Annual Report and Accounts of the National Co-operative Consumers' Federation of India Limited (NCCF), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Co-operative Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned

at (a) above.

[Placed in Library. See No. L.T. 11461/17/24]

- (iii) (a) Annual Report and Accounts of the National Co-operative Consumers' Federation of India Limited (NCCF), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Co-operative Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11462/17/24]

- (iv) (a) Annual Report and Accounts of the National Co-operative Consumers' Federation of India Limited (NCCF), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Co-operative Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11463/17/24]

- (v) (a) Annual Report and Accounts of the National Co-operative Consumers' Federation of India Limited (NCCF), New Delhi, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Co-operative Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11464/17/24]

- (vi) (a) Annual Report and Accounts of the National Co-operative Consumers' Federation of India Limited (NCCF), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Co-operative Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11465/17/24]